GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1203 (To be answered on the 3rd March 2016)

MEDICAL NORMS FOR CABIN CREW

1203. SHRIMATI K. MARAGATHAM

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether nearly 125 cabin crew personnel of Air India, including air hostesses are likely to lose job for not maintaining the weight standards prescribed by the Directorate General of Civil Aviation (DGCA);
- (b) if so, the details thereof;
- (c) whether the national carrier had given an opportunity to around 600 overweight cabin crew members last year to shape up within a stipulated time frame following the DGCA guidelines;
- (d) if so, the details thereof;
- (e) whether among these 600 cabin staff, nearly 125 including airhostesses failed to maintain the required body Mass Index or weight standard; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

- (a): No, Madam.
- (b): Does not arise in view of (a) above.
- (c) to (f): Yes, Madam. Such cabin crew, who were found over the prescribed weight limit, were given time to bring their weight within the prescribed limit. Annual Medical Checks are carried out for all Cabin Crew as per prescribed standards.

A committee was constituted by Air India in November 2015 to give recommendations on the issue of overweight cabin crew. Presently, overweight cabin crew are being permitted to fly provided they have no other medical ailments and are physically fit,mentally alert, dynamic and agile. They are reviewed three monthly with a view to achieve the optimal Body Mass Index (BMI) as stipulated in the DGCA, CAR. Some of the Cabin Crew have also been counseled by Air India for weight reduction measures .

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